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Title: Issue regarding the wild boar menace in Chamarajanagar Parliamentary Constituency, Karnataka.

SHRI R. DHYUVANARAYANA (CHAMARAJANAGAR): Thank you for giving me an opportunity to raise an important issue regarding the wild boar menace across the country as well as in my constituency.

My constituency, Chamarajanagar, is having two tiger projects – Bandipur and BRT, and two wild life divisions. The incidence of wild boar attacks is very frequent; the wild boars enter the farmers' fields and destroy the standing crops severely. But the Forest Department is not giving any compensation for this. When the elephants enter the fields and destroy, then the Forest Department is giving compensation, but in the case of wild boar attacks, which are very severe, the farmers are not getting compensation.

My request to you, Madam, is to instruct the Government, especially the Ministry of Environment and Forests to extend compensation to farmers when the wild boars attack.

HON. SPEAKER:

Shri P. Karunakaran,

Shri M.B. Rajesh and

Adv. Joice George are allowed to associate with the matter raised by Shri Dhruvanarayana.